

14.42-1/2 hrs.

**Title: Introduction of the Constitution (Amendment) Bill,2000 (Insertion of New Article 21A etc.)**

SHRI BASU DEB ACHARIA (BANKURA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

*SHRI BASU DEB ACHARIA : I introduce the Bill.*

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